

**GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2286  
ANSWERED ON FRIDAY THE 28<sup>th</sup> JULY, 2017  
SHRAVANA 6, 1939 (SAKA)**

**CSR BY NGOs**

**QUESTION**

**2286. SHRI TATHAGATA SATPATHY:**

**Will the Minister of CORPORATE AFFAIRS  
be pleased to state:**

**कारपोरेट कार्य मंत्री**

- (a) whether there is any plan to rate the Non-Governmental Organisations (NGOs) that could be engaged by the companies for implementing their Corporate Social Responsibility (CSR) initiatives and if so, the details thereof along with the parameters for rating such NGOs; and**
- (b) whether the Government is planning to divulge the parameters of selecting and rating various NGOs on the Department website to ensure transparency and if so, the details thereof?**

**ANSWER**

**THE MINISTER OF STATE IN THE  
MINISTRY OF CORPORATE AFFAIRS**

**कारपोरेट कार्य मंत्रालय में राज्य मंत्री**

**(SHRI ARJUN RAM MEGHWAL)**

**(श्री अर्जुन राम मेघवाल)**

**(a) & (b): No such proposal is under consideration of the Government.**

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